ING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016								
NAME OF THE THE CORPORATE DEBTOR	PORATE DEBTOR SHRIVALLABH PITTIE INDUSTRIES LIMITED							
DATE OF COMEMNCEMENT OF CIRP	07/03/24							
LIST OF CREDITORS AS ON	30/03/25							

		DETAILS OF	CLAIM RECEIVED	DETAILS OF CLAIM ADMITTED					AMT OF					
SN	NAME OF CREDITOR	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE		VOTING %	AMOUNT OF CONTINGENT CLAIM	MUTUAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	CLAIM UNDER	REMARKS
1	State Bank of India	18/03/24	1,07,01,92,951.00	1.03.81.86.289.16	Term loan, covid loan and working capital	1,03,81,86,289.16	1,03,81,86,289.16	NO	25.6904%	0.00	0.00	3,20,06,661.84	0.00	Claim calculation sheets were shared with
2	Canara Bank	16/03/24	90,26,64,746.00	90.26.64.746.00	Term loan, covid loan and working capital	90,26,64,746.00	90,26,64,746.00	NO	22.3369%	0.00	0.00	0.00	0.00	respective FCs. Only Citizen Coop bank
3	Bank of Baroda	15/03/24	1,06,58,72,018.48	1,04,00,71,030.44	Term loan, covid loan and working capital	1,04,00,71,030.44	1,04,00,71,030.44	NO	25.7370%	0.00	0.00	2,58,00,988.04	0.00	responded by submitting a revised
4	Citizen Coop Credit Bank	20/03/24	42,16,24,881.78	42.11.53.041.08	covid loans	42,11,53,041.08	42,11,53,041.08	NO	10.4216%	0.00	0.00	4,71,840.70	0.00	claim and provided additipnal documents.
5	Bank of Maharashtra	20/03/24	65,78,88,004.11	63,90,69,540.28	Term loan, covid loan and working capital	63,90,69,540.28	63,90,69,540.28	NO	15.8141%	0.00	0.00	1,88,18,463.83	0.00	Their admitted claim has changed accordingly.
5	TOTAL		4,11,82,42,601.37	4,04,11,44,646.96		4,04,11,44,646.96	4,04,11,44,646.96		100.0000%	0.00	0.00	7,70,97,954.41	0.00	